

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 225(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE COMPANY: Shri Neelmani Sharma V/s. M/s. Pandit Munshi Ram and Associates and Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Shohit Chaudhry and Mr. Anuj Jhawar,
Advocates

For the Respondent (s): Mr. Sanjiv Dagar, Advocate

ORDER

Arguments have been addressed by the Ld. Counsels on the Respondent's application under Section 8 of the Arbitration and Conciliation Act.

To come up for orders.

S-d 11

(Deepa Krishan)
Member (T)

-S-d 11

(Ina Malhotra)
Member (J)